

RAJASTHAN HIGH COURT

No. 13/PI/2021

Date- 27.06.2021

CIRCULAR

In partial modification of this office previous Circular No. 12/PI/2021 dated 24.06.2021, it is hereby notified that from 28.06.2021 to 03.07.2021, Clause-1, 2 and clauses related thereto in above Circular shall remain suspended and during this period, regular hearing of cases in Subordinate Courts/Special Courts/Tribunals shall be only through video conferencing. Other conditions of Circular dated 24.06.2021 as applicable, shall remain same.

By Order

REGISTRAR GENERAL

No.Gen./XV/42/2020/1818

Date 27.06.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar cum Principle Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. The Private Secretaries to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench.
3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
4. Presiding Officers of all the Special Courts and Tribunals.
5. All the Bar Associations through the concerned District & Sessions Judges.
6. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.

REGISTRAR GENERAL

कार्यालय:- जिला एवं सेशन न्यायाधीश, धौलपुर

क्रमांक/स्था./2021/1289 - 1294

दिनांक :- 28 / 06 / 2021

प्रतिलिपि निर्देशानुसार निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है:-

1. श्रीमान् पीठासीन अधिकारी, समस्त न्यायालय/मो.दु.द.अ./जि.वि.से.प्रा., धौलपुर न्यायक्षेत्र
2. श्रीमान् अध्यक्ष, अभिभाषक संघ धौलपुर/बाड़ी/राजाखेड़ा/बसेड़ी
3. कम्प्यूटर लिपिक को वेब-साईट पर अपलोड करने एवं सम्बंधित को प्रेषित हेतु

आज्ञा से

वरिष्ठ मुसवि
जिला न्यायालय, धौलपुर

28.6.21
circulate
to all the concerned

